


Commercial Court (District Level) Nava Raipur (C.G.)

Statement for the Month of October, 2023


S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	19	0	2	17
2	Arbitration	37	2	2	37
3	Execution	38	1	1	38
4	Misc. Cases	2	0	0	2
5	Misc. Appeal	0	0	0	0
	Total	96	3	5	94

Note:- Execution No. 02/2022, M/s.Orrisa Concrete Vs Union of India and Ors. Restored vide order dated 16.10.2023 has been included in Institution.


Jaideep Garg
 Judge
 Commercial Court (Distt. Level)
 Nava Raipur, Atal Nagar, Distt.-Raipur (C.G.)
 02/11/23

SCHEDULE
 Format for Statistical data for the month of 10/ 2023
 (See Rule 3)

S.No.	Name of the court	No. of cases pending (on the 1 st day of month	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
1	Judge, Commercial Court (Dist. Level) Nava Raipur(C.G.)	96	3	94	5	234


Jaideep Garg
 Judge
 Commercial Court (Distt. Level)
 Nava Raipur, Atli Nagar, Distt. Raipur (C.G.)
 02/11/23

SCHEDULE-II
[See Rule 3(2)]

Form 1

List of cases e-filed during the month October, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- Mail. Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-	-	-

2.
Jaideep Garg
Judge
Commercial Court (Distt. Level)
Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)
02/11/23


SCHEDULE-II

[See Rule 3(2)]

Form 2

List of cases in which e-Payment of Court fees was made during the month October, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Arbi. MJC 48/2023	M/s S.K. Construction Vs Union of India	Mr. Diwakar Thite, Ms. Sejal Makkad	05.10.2023	29.09.2023
2	"	"	Arbit. MJC 49/2023	Union of India Vs Welcome Marketing Assistance	Shri Rakesh Shukla, Shri Vansh Janghel	26.10.2023	17.10.2023


Jaideep Garg

Judge

Commercial Court (Dist. Level)

Nava Raipur, At: Raipur, Dist. Raipur (C.G.)

02.11/23


SCHEDULE-II

[See Rule 3(2)]

Form 3

List of cases in which Electronic Service of Process has taken place during the month October, 2023

Sr No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-	-	-	-	-


Jaideep Garg
 Judge
 Commercial Court (Dist. Level)
 Nava Raipur, Atal Nagar, District Raipur (C.G.)
 02/11/23

SHEDULE-II

[See Rule 3(2)]

Form 4

List of total no. of cases randomly allocated during the month October 2023

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Level)	-	-NIL-	-


Jaideep Garg

 Judge
 Commercial Court (Dist. Level)
 Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)

02/11/23

Form 5

List of cases in which Case Management Hearing was held during the month October, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-



Jaideep Garg

Judge
Commercial Court (Distt. Level)
Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)
02/11/23

Contested commercial cases disposed during the month October, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre - Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial I Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	CS 2B/2023	Bajaj Electricals Ltd. Vs M/s. Ramgopal Somani	Mr. N. S. Chandrawanshi	12-07-2023	-	03-10-2023	03-10-2023	Contested	-	-	U/s. 26, CPC
2	"-	"-	Arbi. MJC 21/2022	Chief Municipal Officer Vs M/s Sachdev Furniture	Mr. Rishab Garg	26-09-2022	-	18-10-2023	18-10-2023	Settled	-	-	u/s 34, Arbi. & Con. Act, 1996
3	"-	"-	Arbi. MJC 22/2022	Chief Municipal Officer, Nagar Panchayat Jarhi, Surajpur (C.G.). Vs M/s Sachdev Furniture	Mr. Rishab Garg	01-10-2022	-	18-10-2023	18-10-2023	Settled	-	-	u/s 34, Arbi. & Con. Act, 1996
4	"-	"-	CS 3B/2023	M/s Shree Shakti Iron & Alloys Pvt. Ltd. Vs M/s. SMW Ispat Pvt. Ltd.	Mr. Akash Gupta	24-07-2023	-	18-10-2023	18-10-2023	Contested	-	-	U/s. 26, CPC
5	"-	"-	Exec.02/2022	Orissa Concrete and Allied Industries Limited Vs Principal Secretary Ministry of Railways	Mr. Rishab Garg	21-03-2022	-	31-10-2023	31-10-2023	Contested	-	-	U/s. 36, Arbi. & Con. Act, 1996

Jaideep Garg

Judge

Commercial Court (Dist. Level)
Nava Raipur, Atal Nagar, Distt-Raipur (C.G.)

02/11/23

Mediation Data on Monthly Basis

"Form 6 (i) : Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month October 2023

Sr. No.	Name of Mediation Centre	Total number of applications pending of the 1st day of the month	Total number of application received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	-	-NIL-	-	-	-	-

Jaideep Garg

Judge

Commercial Court (Distt. Level)

Nava Raipur, Atal Nagar, Distt.-Raipur (C.G.)

02/11/23

Mediation Data on Quarterly Ba

"Form 6 (i) : Mediation Data on Quarterly Basis

[See rule 10(2)]

Sr. No	Name of the Authority	No. of application received by Authority	Nature of Applicant party		Nature of Opposite party		No. of applications slab-wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1ix)	No. of application where parties reached a settlement as per Rule 7(1)(vi)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					(9)	(10)	(11)	(12)
1	-	-NIL-	-	-	-	-	-	-	-	-	-	-	-	-	-

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Jaideep Garg

Judge

Commercial Court (Distt. Level)


Nava Raipur, At. Neger, Distt. Raipur (C.S.)

02/11/23

Form 7

Summary of Commercial Court during the month October, 2023

Sr. No.	Court	District	Total number of cases pending of the 1st day of the month	Total number of case instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	96	3	5	94


Jaideep Singh
 Judge
 Commercial Court (District Level)
 Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)
 02/11/23